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Title: Secretary-General reported a message from Rajya Sabha that Rajya Sabha agreed without any amendment to the Constitution (Scheduled Tribes) Order (Amendment) Bill, 2013, passed by Lok Sabha on the 24th August, 2013.

SECRETARY-GENERAL: Mr. Chairman, I have to report the following message received from the Secretary-General of Rajya Sabha:-

"In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 6th September, 2013 agreed without any amendment to the Constitution (Scheduled Tribes) Order (Amendment) Bill, 2013 which was passed by the Lok Sabha at its sitting held on the 24th August, 2013."
